

Title: Message regarding passing of the Army and Air Force (Disposal of Private Property) Amendment Bill, 2000, the Indian Power Alcohol (Repeal) Bill, 2000, The Chemical Weapons Convention Bill, 2000, The Indian Companies (Foreign Interests) and the Companies (Temporary Restrictions on Dividends) Repeal Bill, 2000 and the Cotton Cloth (Repeal) Bill, 2000 by the Rajya Sabha.

12.02 hrs.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Army and Air Force (Disposal of Private Property) Amendment Bill, 2000 which has been passed by the Rajya Sabha at its sitting held on the 26th July, 2000."

(ii) "In accordance with the provisions of Rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Power Alcohol (Repeal) Bill, 2000 which has been passed by the Rajya Sabha at its sitting held on the 26th July, 2000."

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Chemical Weapons Convention Bill, 2000 which has been passed by the Rajya Sabha at its sitting held on the 26th July, 2000."

(iv) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 26th July, 2000 agreed without any amendment to the Indian Companies (Foreign Interests) and the Companies (Temporary Restrictions on Dividends) Repeal Bill, 2000 which was passed by the Lok Sabha at its sitting held on the 10th May, 2000."

(v) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 26th July, 2000 agreed without any amendment to the Cotton Cloth (Repeal) Bill, 2000 which was passed by the Lok Sabha at its sitting held on the 5th May, 2000."

2. Sir, I also lay on the Table the Army and Air Force (Disposal of Private Property) Amendment Bill, 2000, the Indian Power Alcohol (Repeal) Bill, 2000 and the Chemical Weapons Convention Bill, 2000 as passed by Rajya Sabha on the 26th July, 2000.
